



भारतीय रिजर्व बैंक

RESERVE BANK OF INDIA

www.rbi.org.in

RBI/2014-15/624

DBR.No.Ret.BC. 99 /12.01.001/2014-15

June 02, 2015

All Scheduled Commercial Banks,
Local Area Banks and RRBs

Dear Sir,

Change in Bank Rate

Please refer to [circular DBR.No.Ret.BC.73/12.01.001/2014-15 dated March 04, 2015](#) on the captioned subject.

2. As announced in the [Press Release 2014-15/2547 dated June 02, 2015](#), the Bank Rate stands adjusted by 25 basis points from 8.50 per cent to 8.25 per cent with effect from June 02, 2015.

3. All penal interest rates on shortfall in reserve requirements, which are specifically linked to the Bank Rate, also stand revised as indicated in the Annex.

Yours faithfully

(Sudha Damodar)
Chief General Manager

Encl: as above

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"Caution: RBI never sends mails, SMSs or makes calls asking for personal information like bank account details, passwords, etc. It never keeps or offers funds to anyone. Please do not respond in any manner to such offers."



Annex

Penal Interest Rates which are linked to the Bank Rate

Item	Existing Rate	Revised Rate (Effective from June 02, 2015)
Penal interest rates on shortfalls in reserve requirements (depending on duration of shortfalls).	Bank Rate plus 3.0 percentage points (11.50 per cent) or Bank Rate plus 5.0 percentage points (13.50 per cent).	Bank Rate plus 3.0 percentage points (11.25 per cent) or Bank Rate plus 5.0 percentage points (13.25 per cent).